

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4. I.A.(LIQ) 56/2024

In

C.P. (IB)/386(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2024**

NAME OF THE PARTIES: PMC YM-Pharma Private Limited

VS

Kevin Ventures LLP.

Appearance

For Liquidator : Adv. Animesh Khandelwal a/w. Adv. Anit Kumar
Sanghvi i/b. Ankhilmodi And Associates

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A.(LIQ) 56/2024

List the matter on **25.07.2024**, date already fixed.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Prajakta

Sd/-
LAKSHMI GURUNG
Member (Judicial)